

**Central Administrative Tribunal
Principal Bench**

RA No.262/2018 in OA No.4457/2015

New Delhi, this the 8th day of March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Suresh Kumar Azad
S/o Late shri Chatru Singh
Ex Dy. FA & CAO/C/JAT
Under G.M. Northern Railway
Baroda House, New Delhi.Applicant

(By : None)

Vs.

Union of India and others through

1. Secretary/Rly Board
Ministry of Railway
Rail Bhawan, New Delhi.
2. CMD Konkan Rly Corporation
C.B.D. Belapur, Sector-11
Belapur Bhawan, Navi Mumbai
PIN-400002.Respondents

(By Advocate: Shri R.V. Sinha)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This RA is filed with a prayer to review the Order dated 18.09.2018 in OA No.4457/2015. The matter was listed with a view to enable the learned counsel for the applicant to address arguments.

2. There is no representation for the applicant.
Hence, it is dismissed.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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